

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 12-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/10(CHE)/2024

NAME OF THE PETITIONER : L Chandrasekar, (Liquidator)
M/s. Kellys Benefit Nidhi Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 59 of IBC, 2016

ORDER

Ld. Counsel Ms. Meha Varshni M R for Ld. Counsel R Sathish Kumar for the
Petitioner.

In this case all the queries have been clarified vide memo dated 10.07.2024 in
Diary No.3489.

List the Petition for hearing on **05.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk